

RAJYA SABHA

Friday, the 8th February, 2019/19th Magha, 1940 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): Sir, I lay on the Table, under Section 7 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016, a copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution):—

- (1) S.O. 4998 (E), dated the 27th September, 2018, amending Notification No. S.O. 371 (E), dated the 8th February, 2017, to substitute certain entries in the original Notification.
- (2) S.O. 6353 (E), dated the 27th October, 2018, amending Notification No. S.O. 371 (E), dated the 8th February, 2017, to substitute certain entries in the original Notification. [Placed in Library. *See* No. L.T. 10782/16/19]

Report 2017-18 of RLBCAU, Jhansi, Madhya Pradesh and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री, तथा पंचायती राज मंत्रालय में राज्य मंत्री श्री परशोत्तम रूपाला: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Rani Lakshmi Bai Central Agricultural University Act, 2014:—
 - (a) Annual Report of the Rani Lakshmi Bai Central Agricultural University (RLBCAU), Jhansi, Madhya Pradesh, for the year 2017-18.
 - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 10912/16/19]